

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

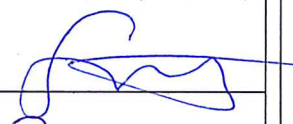
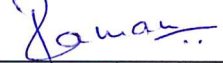
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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.351/2018 in CP (IB) No.171/9/HDB/2018
NAME OF THE COMPANY	Spad Textiles Ltd
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Spad Textiles Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam For R.P	Advocate	9000666072	
K.V. Raman for V.B. Ratu	Advocate	9963101017	


**Counsel for Respondent(s):**

Name of the counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA 351 of 2018 is listed today for admission. Registry to issue notice to the Respondents. Counsel to serve notice and file proof of service.

List the matter on 14.09.2018.

  
Member (J)

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